

Civil Judge and JMFC, KORATAGERE
Smt.Vidyalaxmi Bhat
Civil Judge and JMFC, Koratagere
Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	C.C. 233/2015 (FOR NBW)		Koratagere police Vs Rajendra Raju Salk	
2	C.C. 118/2017 (CHARGE)		Koratagere police Vs Madaiah	
3	C.C. 462/2017 (FOR NBW)		Koratagere Police Vs Venugopal	
4	P.C.R. 19/2020 (Sworn Statement)		Hanumantharayappa G L Vs K H Shivaraju	M C Mallikarjunaiah
5	P.C.R. 22/2020 (Sworn Statement)		A Nagaraju Vs K H Shivaraju	M C Mallikarjunaiah
6	C.C. 330/2015 (EVIDENCE)		Koratagere Police Vs Manjunatha D	
7	C.C. 390/2015 (ACCUSED STATEMENT u/s 313 CrPC)		Koratagere Police Vs Rathnamma	
8	C.C. 38/2016 (EVIDENCE)		Koratagere Police Vs Ramesha	
9	C.C. 106/2016 (APPEARANCE OF ACCUSED)		Koratagere police Vs Ramesha	
10	C.C. 382/2016 (APPEARANCE OF ACCUSED)		A.M.Prakash Vs M.Chandrashekar	H.Krishnamurthy
11	C.C. 415/2016 (EVIDENCE)		Kolala Police Vs Muddahanumaiah	
12	C.C. 464/2016 (FRAMING OF CHARGE OR PLEA)		Kolala Police Vs Manjaiah	
13	C.C. 469/2016 (FRAMING OF CHARGE OR PLEA)		Kolala Police Vs Prahlada	
14	C.C. 631/2016 (EVIDENCE)		Koratagere Police Vs Venkatesh	
15	C.C. 125/2017 (EVIDENCE)		Koratagere police Vs Naveen @ Naveenkumar	

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16	C.C. 189/2017 (EVIDENCE)		Koratagere Police Vs Dalapa	
17	C.C. 217/2017 (FRAMING OF CHARGE OR PLEA)		N.Gopinatha Vs P.S. Chandrashekar	
18	C.C. 295/2017 (EVIDENCE)		Koratagere Police Vs Maruthi	
19	Crl.Misc. 22/2020 (EVIDENCE)		Hanumanthagowda G.L. Vs The registrar Birth and Death Cum Tahasildar	G.D. Devaraju
20	Crl.Misc. 23/2020 (EVIDENCE)		L.G. Anusuya Vs Tahsildar, Registrar of Birth and Death	M.A.Ravi
21	P.C.R. 21/2020 (FIRST HEARING)		Subramanya P A Vs H.Anithalakshmi	H.R. Ramachandraiah
22	Crl.Misc. 50/2020 (for objection)		Pyarijan Vs Tahsildar, Birth and Death Registrar	Narasimharaju
23	Crl.Misc. 68/2020 (for objection)		Jayamma Vs he Deputy Thasildar, Birth and Death Registrar	H V Shivakumar
24	C.C. 285/2020 (SUMMONS)		Koratagere Police Vs Prakash	APP
25	C.C. 286/2020 (SUMMONS)		Koratagere Police Vs Ramesh	APP
26	C.C. 287/2020 (SUMMONS)		Koratagere Police Vs Raja	APP
27	Crl.Misc. 69/2020 (for objection)		Venkatashamaiah Vs Tahasildhar	H.R. Ramachandraiah
28	Crl.Misc. 95/2020 (FIRST HEARING)		Ramesh D H Vs The Registrar of Birth and Death sum Tahsildar	G.D. Devaraju

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29	Crl.Misc. 96/2020 (NOTICE)		Gowramma Vs The Registrar, Birth and Death Cum Tahsildar	G.D. Devaraju
Cases listed below are adjourned due to Covid 19				
30	Crl.Misc. 106/2014 (FOR NBW)	20-02-2021	Bhagya @ Bhagyamma Vs Shivalingaiah	B.L.Nagaraju
31	P.C.R. 27/2017 (FOR NBW)	20-02-2021	Shreemantha piragu thangade Vs Lingaraju	B.A.Puttarajaiah
32	C.C. 819/2019 (PLEA)	20-02-2021	Koratagere police Vs Dyavanna Badiger	APP
33	C.C. 406/2020 (PLEA)	20-02-2021	Koratagere Police Vs Ravi	APP
34	C.C. 409/2020 (PLEA)	20-02-2021	Koratagere Police Vs Govindaraju	APP
35	Crl.Misc. 63/2012 (steps)	20-02-2021	Bhagya alias Bhagyamma Vs Shivalingaiah	B.L.Nagaraju
36	P.C.R. 3/2017 (NOTICE)	20-02-2021	Kavamma Vs B.T. Ranganna	D.V.Sheshadri
37	Crl.Misc. 207/2017 (NOTICE)	20-02-2021	Gangamamma Vs M V Venkatesh	A.M.Krishnamurthy
38	P.C.R. 26/2017 (Await Report)	20-02-2021	B M Havaldara Vs Chikkanna	B.A.Puttarajaiah
39	C.C. 9/2018 (ACCUSED STATEMENT u/s 313 CrPC)	20-02-2021	Excise Police Vs Sathishkumar C.K.	
40	C.C. 26/2018 (EVIDENCE)	20-02-2021	Koratagere Police Vs Srinivasa Naidu V	
41	C.C. 117/2018 (EVIDENCE)	20-02-2021	Koratagere Police Vs Narasimharaju	
42	Crl.Misc. 168/2018 (NOTICE)	20-02-2021	C. J. Savitha Vs H.S. Surendrakumar	K.B.Anil kumar

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43	Crl.Misc. 277/2018 (EVIDENCE)	20-02-2021	Gowramma Vs Nagaraju	G.D. Devaraju
44	C.C. 673/2018 (EVIDENCE)	20-02-2021	Bhushana Raghu Vs H.D. Narasiyappa	Zabiulla
45	C.C. 319/2019 (SUMMONS)	20-02-2021	Koratagere Police Vs Girish	APP
46	C.C. 421/2019 (APPEARANCE OF ACCUSED)	20-02-2021	Roopa C.H. Geologist Vs Kantharaju T.D.	APP
47	Crl.Misc. 169/2019 (NOTICE)	20-02-2021	Rajamma Vs T.S.Nagaraju	P.V.Manjunatha
48	C.C. 550/2019 (APPEARANCE OF ACCUSED)	20-02-2021	Kolala police Vs Srinivasa	APP
49	C.C. 555/2019 (steps)	20-02-2021	The Kaveri Grameena Bank Vs Nagaraju T.H.	P.C.Krishna Reddy
50	C.C. 617/2019 (APPEARANCE OF ACCUSED)	20-02-2021	Koratagere police Vs Farveen	APP
51	C.C. 656/2019 (FRAMING OF CHARGE OR PLEA)	20-02-2021	Koratagere Police Vs Mohan Kumar	APP
52	C.C. 711/2019 (APPEARANCE OF ACCUSED)	20-02-2021	The Forest Department Vs Nagaraju	APP
53	C.C. 733/2019 (APPEARANCE OF ACCUSED)	20-02-2021	Bhanuprakash Aradhya Vs H.V.Rohith	H.Lokesha
54	C.C. 771/2019 (APPEARANCE OF ACCUSED)	20-02-2021	The Chief Executive Officer Vs Mahesha	G.D. Devaraju
55	P.C.R. 55/2019 (Await Report)	20-02-2021	H.B.Mallaraju Vs Maraiah @ Marappa	B.S.Doreswamy
56	C.C. 778/2019 (APPEARANCE OF ACCUSED)	20-02-2021	Koratagere Police Vs Sundar vel	APP
57	C.C. 820/2019 (FRAMING OF CHARGE OR PLEA)	20-02-2021	Koratagere Police Vs Tanzil Ahamad	APP

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58	C.C. 821/2019 (FRAMING OF CHARGE OR PLEA)	20-02-2021	Koratagere Police Vs Veeranna R.	APP
59	C.C. 840/2019 (APPEARANCE OF ACCUSED)	20-02-2021	Koratagere Police Vs Shivakumar	APP
60	C.C. 849/2019 (APPEARANCE OF ACCUSED)	20-02-2021	Koratagere Police Vs Suresh Naika @ Delhi	APP
61	C.C. 851/2019 (APPEARANCE OF ACCUSED)	20-02-2021	Koratagere Police Vs Venkatagiri @ Giri	APP
62	C.C. 114/2020 (SUMMONS)	20-02-2021	Kolala Police Station Vs Siddalingaiah	APP
63	C.C. 124/2020 (SUMMONS)	20-02-2021	Hanumantharayappa G C Vs M S Prasanna Kumar	BKL
64	C.C. 130/2020 (SUMMONS)	20-02-2021	N Narasegowda Vs K C Saraswathamma	B.K. Narayanappa
65	C.C. 142/2020 (SUMMONS)	20-02-2021	Ramesha B C Vs Shobha	Prakash
66	C.C. 182/2020 (SUMMONS)	20-02-2021	Manjunatha.B.C PSI Vs Kiran Kumar C K	APP
67	C.C. 183/2020 (SUMMONS)	20-02-2021	Majunatha.B.C PSI Vs Tippanaika	APP
68	C.C. 184/2020 (SUMMONS)	20-02-2021	Manjunatha.B.S. PSI Vs Dilshad	APP
69	C.C. 236/2020 (SUMMONS)	20-02-2021	Karnataka Forest Department Vs Nagaraju	APP
70	C.C. 331/2020 (APPEARANCE OF ACCUSED)	20-02-2021	Koratagere Police Vs Athiq Ahamad Sharif	APP
71	C.C. 408/2020 (SUMMONS)	20-02-2021	Koratagere Police Vs Ramesh	APP
72	C.C. 410/2020 (SUMMONS)	20-02-2021	Koratagere Police Vs Manjunath	APP

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1	O.S. 79/2017 (For Enquiry) IA/1/2017		G. Nagendrakumar Vs Brahmadevaru	H.Krishnamurthy
2	O.S. 95/2008 (petition amendment)		Sreeramaiah Vs Bheemakka	D V Sheshadri A M Krishnamurthy
3	O.S. 153/2008 (ARGUMENTS)		Farana Khanum Vs Yusuf Khan, School Teacher	B.H.Panchaksharaiah G.D.Devaraju
4	O.S. 180/2009 (ARGUMENTS)		V.S.Mohan kumar Vs Vijayalakshmi	A.M.Krishnamurthy T.Krishnamurthy
5	O.S. 49/2012 (petition amendment)		Venkatamma Vs Rangamma	B.A.Puttarajaiah T.Krishnamurthy
6	FDP 9/2016 (HEARING)		Asha Vs Thimmaiah	B.H.Nagendrappa
7	O.S. 131/2020 (SUMMONS)		Siddagangamma Vs Siddagangamma	B.C.Shiva kumar B.C. Shivakumar
8	O.S. 188/2020 (SUMMONS) IA/1/2020		Nanjappa Vs Girijamma	A.M.Krishnamurthy
9	O.S. 190/2020 (SUMMONS) IA/1/2020		Shivakumara Swamy S.S Vs Susheelamma	R.P.Prakash
10	O.S. 191/2020 (SUMMONS) IA/1/2020		Narasimharaju Vs Govindappa	A.M.Krishnamurthy
11	O.S. 192/2020 (SUMMONS) IA/1/2020		Lakshamma Vs Siddaraju	G.H.Ravi